

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH

Dated: 29/08/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53155-53156/2016-CU[DB] dated 18/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.



Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
¹ AD/Stay/2498/2012	AD/1851/2012	Hubei Triring Forging Co Ltd No 8, Zhuyang Road, Chengguan, Gucheng Country, Hubei Province, China Pr.
² AD/Stay/2499/2012	AD/1852/2012	Hubei Triring Auto Axle Co Ltd No 34, Hou Street, Chengguan Town, gucheng City, Hubei Province, China Pr

**Name and Address of
Respondent**

3 & 4

-DESIGNATED AUTHORITY
DIRECTORATE GENERAL OF
ANTI-DUMPING AND ALLIED
DUTIES,
1. MINISTRY OF COMMERCE
AND INDUSTRIES.
GOVERNMENT OF INDIA
UDYOG BHAWAN, NEW DELHI
110001 2. UNION OF INDIA
MINISTRY OF FINANCE
SECRETARY - REVENUE
GOVERNMENT OF INDIA
NORTH BLOCK, NEW DELHI

Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

1 **V. Lakshmi Kumaran**
5, Jangpura Extension,
Link Road,
New Delhi-110014

2. **Rajesh Sharma, (Advocate)**
TMR, SOLICITORS & CONSULTANTS,
K-3/A, SAKET, NEW DELHI

6 Additional Party's Name & Address :

7 Bar Association, CESTAT, Delhi

8 Director Publications, Customs, Excise. I.P. Estate, Delhi

9 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

10 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

11 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

12 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

13 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

14 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

15 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

16 The ICFAI society , 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

17 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

18 C.D.R. 19 Office Copy 20 Guard File

Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi, Court No. 1

Date of hearing/ decision: 18.08.2016

For Approval and Signature:

Hon'ble Justice (Dr.) Satish Chandra, President
Hon'ble Mr. S. K. Mohanty, Member (Judicial)
Hon'ble Mr. B. Ravichandran, Member (Technical)

1	Whether Press Reporter may be allowed to see the Order for publication as per Rule 26 of the CESTAT (Procedure) Rules, 1982?	No
2	Whether it should be released under Rule 26 of CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	No
3	Whether their Lordships wish to see the fair copy of the Order?	Seen
4	Whether Order is to be circulated to the Departmental authorities?	Yes

**Anti Dumping Appeal Nos. 1851 and 1852 of 2012 with
Anti Dumping Stay Nos. 2498 & 2499 of 2012**

(Arising out of Final Finding No. 14/19/2008 dated 10.04.2012 and 05.03.2012 issued vide Customs Notification No. 50/2010 dated 12.04.2010 issued by the Ministry of Finance, Department of Revenue).

M/s Hubei Tri-Ring Forging Co. Limited
M/s Hubei Tri-Ring Auto Axle Co. Ltd.

Appellant

Vs.

Designated Authority, DGAD, MoF.

Respondent

Appearance:

Sh. Darpan Bhuyan, Sh. Dhruv Gupta, Advocates for the Appellants
Sh. Amit Singh, Advocate for the D.A.
Sh. Govind Dixit, AR for the Revenue

Sh. Rajesh Sharma & Ms. Rita Jha, Advocates for Domestic Industry

Coram:

Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mr. S. K. Mohanty, Member (Judicial)
Hon'ble Mr. B. Ravichandran, Member (Technical)

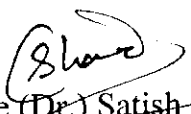
Final Order Nos. 53155 - 53156 / 2016

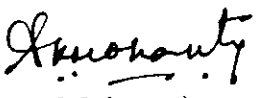
Per: Justice (Dr.) Satish Chandra:

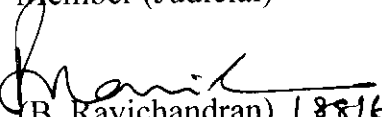
Sh. Darpan Bhuyan, Id. Counsel for the appellant prays that appellant may be allowed to withdraw the appeal.

2. Sh. Amit Singh, Id. Advocate for the Designated Authority and Sh. Govind Dixit, DR for the Revenue have no objection. Both the appeals as well as stay applications are hereby dismissed as withdrawn.

(Dictated and pronounced in open Court).


(Justice (Dr.) Satish Chandra)
President


(S. K. Mohanty)
Member (Judicial)


(B. Ravichandran) / 8816,
Member (Technical)

Pant